

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.47 - Appeal/15(AHM)2021

Proceedings under Section 58 r.w 59 of Co. Act, 2013

IN THE MATTER OF:

Jesraj Nemchand Sekhani

.....Applicant

V/s

Nemlaxmi Books (India) Pvt Ltd & Ors

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pawan S Godiawala, Ld. Adv. a.w. Ms. Anshumi Maloo, Ld. Adv.

For the Respondent

: Mr. Sankarsan Sarkar, Ld. Adv. a.w. Mr. Akash Agarwal, Ld. Adv. & Ms. Sharfaa Ahmed, Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 15.05.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)